

ITEM NO.116

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3010/2020

JAGAT GURU SHANKARCHARYA
JYOTISHPEETH P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

(IA No. 175177/2022 - APPLICATION FOR SUBSTITUTION
IA No. 136319/2023 - APPLICATION FOR SUBSTITUTION
IA No. 140471/2022 - CLARIFICATION/DIRECTION
IA No. 78603/2023 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 175184/2022 - EXEMPTION FROM FILING O.T.
IA No. 175179/2022 - EXEMPTION FROM FILING O.T.
IA No. 715/2019 - EXEMPTION FROM FILING O.T.
IA No. 134229/2017 - EXEMPTION FROM FILING O.T.
IA No. 140477/2022 - EXEMPTION FROM FILING O.T.
IA No. 140472/2022 - EXEMPTION FROM FILING O.T.
IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 156659/2022 - INTERVENTION APPLICATION
IA No. 151771/2022 - INTERVENTION/IMPLEADMENT
IA No. 140476/2022 - INTERVENTION/IMPLEADMENT
IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(IA No. 240269/2023 - APPLICATION FOR SUBSTITUTION
IA No. 175153/2022 - APPLICATION FOR SUBSTITUTION
IA No. 140466/2022 - CLARIFICATION/DIRECTION
IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 140464/2022 - EXEMPTION FROM FILING O.T.
IA No. 240271/2023 - EXEMPTION FROM FILING O.T.
IA No. 175154/2022 - EXEMPTION FROM FILING O.T.
IA No. 141272/2017 - EXEMPTION FROM FILING O.T.
IA No. 154952/2022 - EXEMPTION FROM FILING O.T.
IA No. 140467/2022 - EXEMPTION FROM FILING O.T.
IA No. 140463/2022 - INTERVENTION/IMPLEADMENT
IA No. 154947/2022 - INTERVENTION/IMPLEADMENT
IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

CONMT.PET.(C) No. 65/2024 in C.A. No. 3010/2020 (III-A)

(FOR ADMISSION and IA No.11353/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 21-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Jayant K. Sud, Sr. Adv.
 Mr. Pushpinder Singh, AOR
 Ms. Anurag Rana, Adv.
 Ms. Anmol Sharma, Adv.
 Mr. Kumar Kartikay, Adv.
 Mr. Dharmendar Singh, Adv.
 Mr. Mohneesh Pratap Singh, Adv.
 Mr. Kartik Jasra, Adv.
 Mr. Prannit Stefano, Adv.
 Mr. Shivam Nagpal, Adv.

 Mr. P. S. Patwalia, Sr. Adv.(N/P)
 Mr. Santosh Kumar, Adv.
 Mr. Rajiv R. Mishra, Adv.
 Ms. Suruchi Yadav, Adv.
 Mr. Yadav Narender Singh, AOR

 Mr. Shushil Kumar Jain, Sr. Adv.
 Dr. P.N. Mishra, Adv.
 Mr. Anjani Kumar Mishra, Adv.
 Mr. Praveen Mishra, Adv.
 Mrs. Hardeep Mishra, Adv.

 Ms. Taruna Ardhendumauli Prasad, AOR

For Respondent(s) Ms. Taruna Ardhendumauli Prasad, AOR

 Mr. P. S. Patwalia, Sr. Adv.
 Mr. Santosh Kumar, Adv.
 Mr. Madhur Endra Sharma, Adv.
 Mr. Rajiv R. Mishra, Adv.
 Ms. Suruchi Yadav, Adv.
 Mr. Yadav Narender Singh, AOR

 Ms. Manisha Agrawal Narain, Adv.
 Ms. Priyanka Tyagi, Adv.
 Mr. Surya Kant, AOR

 Mr. Praveen Chaturvedi, AOR
 Mr. Pramod Sharma, Adv.

 Mr. Anjani Kumar Mishra, AOR
 Mr. Pushpinder Singh , AOR

**UPON hearing the counsel, the Court made the following
O R D E R**

List the matters during the course of next week.

**(BABITA PANDEY)
COURT MASTER (SH)**

**(RAM SUBHAG SINGH)
COURT MASTER (NSH)**